

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 1078  
TO BE ANSWERED ON 22<sup>ND</sup> November, 2016

COMPLAINTS ABOUT DISTRIBUTION OF FOODGRAIN

1078. DR. SATYAPAL SINGH:  
SHRI BHARTRUHARI MAHTAB:  
SHRI SANJAY DHOTRE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the details of the complaints received by the Government regarding shortcomings in distribution of foodgrains to beneficiaries across the country during each of the last three years and the current year, State/UT-wise;

(b) whether the Government has conducted any enquiry into the said complaints during the said period, if so, the details and outcome thereof and if not, the reasons therefor;

(c) whether it is a fact that a number of people are suffering/dying from hunger on account of ineffective monitoring of the mechanism to ensure that the benefits of foodgrain based welfare schemes/programmes reach the intended beneficiaries across the country, if so, the details thereof, State/UT-wise and the reasons therefor along with the response of the Government thereto; and

(d) the other corrective steps taken/being taken by the Government in this regard?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

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(a) & (b): A statement indicating State-wise number of complaints on Targeted Public Distribution System [TPDS] received from 2013 to 2016 (upto 10.10.2016) is at Annexure -I.

As and when shortcomings/complaints are received by the Government from individuals and organizations as well as through press reports, they are sent to State/UT Governments concerned for inquiry and appropriate action.

(c) & (d) : No State/UT Government has reported any incident of death due to starvation so far. To eradicate the problem of hunger/starvation and to provide food security to the vulnerable population National Food Security Act, [NFSA] 2013, has been implemented which envisages to cover upto 75% of the rural population and 50% of the urban population. Under NFSA, beneficiaries are identified under two categories namely:

- (i) Antyodaya Anna Yojana (AAY) Households, and
- (ii) Priority Households

The eligible households are entitled to receive foodgrains (rice, wheat or coarsegrains or any combination thereof) under TPDS @ Rs 3/-, 2/- & Re 1/- per kg respectively with entitlements of priority households being @ 5kgs per person per month and AAY families are entitled for @ 35 kg per family per month.

Besides, the Government has been providing foodgrains at highly subsidized prices to the targeted population through State/UT Governments under Other Welfare Schemes (OWS) also such as Mid-Day Meal Scheme, Integrated Child development Services (ICDS) Scheme, Rajiv Gandhi Scheme for Empowerment of Adolescent Girls, Annapurna Scheme etc.

Strengthening and streamlining of TPDS is a continuous endeavour. To improve functioning of TPDS, Government has been regularly issuing advisories and holding meetings, conferences, etc. wherein State/UT Governments are requested for review of lists of beneficiaries, improving the offtake of allocated foodgrains, ensuring monitoring of end-to-end operations of TPDS through electronic platform, notifying Internal Grievance Redressal Mechanism, ensuring timely availability of foodgrains at FPSs, greater transparency in functioning of TPDS, improved monitoring and vigilance at various levels, improving the viability of FPS operations, etc.

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## ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE UNSTARRED QUESTION NO. 1078 DUE FOR ANSWER ON 22.11.2016 IN THE LOK SABHA

**STATEMENT: COMPLAINTS ON TPDS RECEIVED IN THE DEPARTMENT FROM INDIVIDUALS, ORGANISATIONS & THROUGH MEDIA REPORTS ETC FROM 2013 TO 2016 (upto 10.10.2016)**

S. No.	State/UT	2013	2014	2015	2016
1	Andhra Pradesh	3	4	8	3
2	Arunachal Pradesh	-	1	1	-
3	Assam	-	5	34	31
4	Bihar	32	55	106	61
5	Chhattisgarh	3	3	6	9
6	Delhi	37	78	113	79
7	Goa	-	-	-	1
8	Gujarat	4	16	8	9
9	Haryana	11	26	35	29
10	Himachal Pradesh	-	-	4	3
11	J&K	-	-	5	3
12	Jharkhand	8	16	32	21
13	Karnataka	6	6	16	18
14	Kerala	1	1	16	16
15	Madhya Pradesh	17	7	17	15
16	Maharashtra	20	25	48	49
17	Manipur	2	1	6	3
18	Meghalaya	1	2	7	9
19	Mizoram	-	-	-	-
20	Nagaland	-	3	-	-
21	Orissa	3	8	22	41
22	Punjab	6	5	10	4
23	Rajasthan	18	31	33	40
24	Sikkim	0	-	-	-
25	Tamil Nadu	9	7	22	24
26	Telangana	-	-	10	-
27	Tripura	-	-	-	1
28	Uttarakhand	2	8	24	18
29	Uttar Pradesh	92	137	197	350
30	West Bengal	7	11	32	23
31	A&N Island	-	-	-	1
32	Chandigarh	-	3	6	2
33	D& N Haveli	-	1	-	-
34	Puducherry	-	-	-	-
<b>TOTAL</b>		<b>282</b>	<b>460</b>	<b>818</b>	<b>863</b>

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